

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business

Tuesday 20th December 2005/ 29 Margshirsh 1927 (Saka)

2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

- 2 **Special Mention (Rule 280):** Members to raise matters under Rule 280:
 1. Sh. Surender Pal Singh
 2. Sh. Baljor Singh
 3. Sh. Sahab Singh Chouhan
 4. Sh. Surender Kumar
 5. Sh. Mange Ram Garg
 6. Sh. Harsharan Singh Balli
 7. Sh. Mahabal Mishra
 8. Sh. S.P. Ratawal
 9. Sh. Veer Singh Dhingan

- 3 **Presentation of Reports:**
 1. Shri Ramakant Goswami
Shri Sahab Singh Chauhan
to present the **Eighth Report of the Business Advisory Committee.**
 2. Shri Ramakant Goswami
Shri SP Ratawal
to present the **Sixth Report of the Private Members Bills and Resolutions Committee**

- 4 **Papers to be laid on the Table:**
 1. **Smt. Sheila Dikshit**, Chief Minister to lay copies of the documents relating to Annual Report of Minority Commission for the year 2002-03 and 2003-2004.
 2. **Shri Raj Kumar Chouhan, Minister of Development & Revenue** to lay copies of the documents relating to Annual Report for the year 2004-05 of the Delhi Co-operative Housing Finance Corporation Ltd. (DCHFC).
 3. **Shri Mangat Ram Singhal, Minister of Industries & Labour** to lay copies of the following documents relating to:
 - (i) Election Commission order No. 76/DL-LA/2003(1) dated 7th July, 2005
 - (ii) Election Commission order No. 76/DL-HP/2004(2) dated 7th July, 2005
 - (iii) Amendment to Elections Symbols (Reservation & Allotment) order, 1968

- 5 Motion under Rule 107:
Sh. Mukesh Sharma
Sh. Ramvir Singh Bidhuri
Sh. Harsharan Singh Balli
To move the following Motion:-
‘ This House resolves that all the construction and shops etc. running in the Residential Area of Delhi may be regularized in the public interest

and to stop demolition in these areas with immediate effect.

- 6 **Short Duration Discussion:**
(i) Shri Ramvir Singh Bidhuri

Shri Mukesh Sharma

Shri Ranbir Singh Kharb

‘Regarding regularization of un-authorised colonies in Delhi’.

- (ii) Shri Bheeshm Sharma
Shri Sahab Singh Chouhan
Shri Mahabal Mishra

‘ Regarding Sonia Vihar Water Treatment Plant and water supply in Delhi’.

Delhi
20th December, 2005

Siddharath Rao
Secretary